

- (c) (i) Annual Accounts of the New Mangalore Port Trust for the year 1993-94, together with Audit Report thereon.
 (ii) Review by the Government on the Audited Accounts of the New Mangalore Port Trust for the year 1993-94.
 [Placed in Library, See No. Lt-6541/94]
- (d) (i) Annual Accounts of the Jawaharlal Nehru Port Trust for the year 1993-94, together with Audit Report thereon.
 (ii) Review by the Government on the Audited Accounts of the Jawahar Lal Nehru Port Trust for the year 1993-94.
 [Placed in Library, See No. Lt-6542/94]
- (e) (i) Annual Accounts of the Kandla Port Trust for the year 1993-94, together with Audit Report thereon.
 (ii) Review by the Government on the Audited Accounts of the Kandla Port Trust for the year 1993-94.
 [Placed in Library, See No. Lt-6543/94]
- (f) (i) Annual Accounts of the Mormugao Port Trust for the year 1993-94, together with Audit Report thereon.
 (ii) Review by the Government on the Audited Accounts of the Mormugao Port Trust for the year 1993-94.
 [Placed in Library, See No. Lt-6544/94]
- (g) (i) Annual Accounts of the Madras Port Trust for the year 1993-94, together with Audit Report thereon.
 (ii) Review by the Government on the Audited Accounts of the Madras Port Trust for the year 1993-94.
 [Placed in Library, See No. Lt-6545/94]

Mineral Concession (Second Amendment) Rules, 1994, and Memorandum of Understanding between National Aluminium Company Limited and the Ministry of Mines for 1994-95 etc.

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): I beg to lay on the Table:—

- (1) A copy of the Mineral Concession (Second Amendment) Rules, 1994 (Hindi and English versions) published in Notification No. G.S.R. 724(E) in Gazette of India dated the 27th September, 1994 under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957.
 [Placed in Library, See No. Lt-6546/94]
- (2) A copy each of the following papers (Hindi and English versions):—
- (i) Memorandum of Understanding between the National Aluminium Company Limited and the Ministry of Mines for the year 1994-95.
 [Placed in Library, See No. Lt-6547/94]
- (ii) Memorandum of Understanding between the Hindustan Copper Limited and the Ministry of Mines for the year 1994-95.
 [Placed in Library, See No. Lt-6548/94]

Reviews on the working of and Annual Reports of North-Eastern Regional Agricultural Marketing Corporation Limited, Guwahati for 1990-91 and 1991-92 etc.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (a) (i) Review by the Government of the working of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1990-91.
 (ii) Annual Report of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1990-91, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
 [Placed in Library, See No. Lt 6549/94]
- (b) (i) Review by the Government of the working of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1991-92.
 (ii) Annual Report of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1991-92, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
 [Placed in Library, See No. Lt-6550/94]

Review on the working of and Annual Report of Power Finance Corporation Ltd., New Delhi for 1992-93 and statement for delay in laying these papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) Review by the Government of the working of the Power Finance Corporation Limited, New Delhi, for the year 1992-93.
 (ii) Annual Report of the Power Finance Corporation Limited, New Delhi for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
 [Placed in Library, See No. Lt-6551/94]
- (3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Power Grid Corporation of India